

ORISSA HIGH COURT**FILING REPORT AS ON :06/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011548/2023	DEEPAK NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /57 /2023 () //
2	BLAPL/0011549/2023	RAMSHARAN SINGH TOMAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //
3	BLAPL/0011550/2023	ATALA @ PURUSHOTTAM BEHERA VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /107 /2023 () //
4	BLAPL/0011551/2023	KALIA DAS VS STATE OF ODISHA	ASISH CHANDRA RATH VS	RAMBHA (KHALLIKOTE) /33 /2016 () //
5	BLAPL/0011552/2023	AVULA NAIDU VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /112 /2023 () //
6	BLAPL/0011553/2023	SURYA NARAYAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	PURUSHOTTAMPUR /333 /2023 () //
7	BLAPL/0011554/2023	KRUSHNA CHANDRA SURUJAL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SINDHOL /21 /2002 () //
8	BLAPL/0011555/2023	AKASH DHARUA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /77 /2023 () //
9	BLAPL/0011556/2023	CHINTAMANI BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /223 /2023 () //
10	BLAPL/0011557/2023	KAMAL MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /512 /2022 () //
11	BLAPL/0011558/2023	BISWAJIT DAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /188 /2022 () //

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12	BLAPL/0011559/2023	SANJAYA SAHOO VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 () //
13	BLAPL/0011560/2023	SIBA PARAJA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE SADAR /257 /2023 () //
14	BLAPL/0011561/2023	BIJAY KHADIA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /307 /2010 () //
15	BLAPL/0011562/2023	BRUNDABAN KHARA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOIPARIGUDA /128 /2023 () //
16	BLAPL/0011563/2023	GOURANGA MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /287 /2022 () //
17	BLAPL/0011564/2023	ARJUN BISOI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JEYPORE SADAR /26 /2021 () //
18	BLAPL/0011565/2023	RAJENDRA KUMAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /32 /2021 () //
19	BLAPL/0011566/2023	PRABHAT RANA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ATHAMALLIK /226 /2022 () //
20	BLAPL/0011567/2023	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	CHAMPUA /124 /2023 () //
21	BLAPL/0011568/2023	ANIL BATRA @ BHATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHUBANESWAR G.R.P.S. /84 /2020 () //
22	BLAPL/0011569/2023	SATYAJIT SAMAL VS STATE OF ODISHA	MANISH DHIR VS	//0 () //
23	BLAPL/0011570/2023	JEET @ ABHIJEET MOHURIA	SURYAKANTA DASH	JEYPORE TOWN /61 /2023

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		VS	VS	()
24	BLAPL/0011571/2023	STATE OF ODISHA SUJIT KUMAR JENA	SATYA RANJAN MULIA	// MADHUPATNA /218 /2023
		VS	VS	()
25	BLAPL/0011572/2023	STATE OF ODISHA VIKKEY SINGH	TRISHANDHYA MISHRA	// MALKANGIRI /292 /2023
		VS	VS	()
26	BLAPL/0011573/2023	STATE OF ODISHA BISWAJIT BEHURA	SARADA PRASAD DASH	// SPECIAL CRIME UNIT /3 /2023
		VS	VS	()
27	BLAPL/0011574/2023	STATE OF ODISHA SUJIT KUMAR JENA	SATYA RANJAN MULIA	// MADHUPATNA /219 /2023
		VS	VS	()
28	BLAPL/0011575/2023	STATE OF ODISHA SUBRAT NAIK @ DHANDA	SUSHANTA KUMAR SAMANTARAY	// NUAGAON /174 /2022
		VS	VS	()
29	BLAPL/0011576/2023	STATE OF ODISHA KANHA PRADHAN	GYANA RANJAN DHAL	// NAYAPALLI P.S. /278 /2023
		VS	VS	()
30	BLAPL/0011577/2023	STATE OF ODISHA ARUN MALIK @ ARUN KUMAR MALLIK	RAJENDRA NARAYAN ROUT	// NILGIRI /84 /2023
		VS	VS	()
31	BLAPL/0011578/2023	STATE OF ODISHA HADIA @ HADU NAYAK	KISHORE KUMAR MISHRA	// PURI TOWN /198 /2023
		VS	VS	()
32	BLAPL/0011579/2023	STATE OF ODISHA BIKASH NAIK	PANCHANAN PANIGRAHI	// BHUBAN /68 /2023
		VS	VS	()
33	BLAPL/0011580/2023	STATE OF ODISHA BIKASH NAIK	PANCHANAN PANIGRAHI	// BHUBAN /101 /2023
		VS	VS	()
34	BLAPL/0011581/2023	STATE OF ODISHA LINGARAJ MAJHI	AMULYA RATNA PANDA	// JEYPORE TOWN /293 /2019
		VS	VS	()

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35	BLAPL/0011582/2023	STATE OF ODISHA BIKASH NAIK VS	PANCHANAN PANIGRAHI VS	// BHUBAN /210 /2023 ()
36	BLAPL/0011583/2023	STATE OF ODISHA P.NOKEYA @ LOKANATH VS	DEBASIS SARANGI VS	// JARADA /242 /2023 ()
37	BLAPL/0011584/2023	STATE OF ODISHA ASHOK KUMAR SINGH VS	SK. ZAFARULLA VS	// MANAMUNDA /149 /2017 ()
38	BLAPL/0011585/2023	STATE OF ODISHA MEJO@SK.MOHIT VS	PRABIR KUMAR RAY VS	// JAJPUR ROAD /3 /2016 ()
39	BLAPL/0011586/2023	STATE OF ODISHA BHAGIRATHI MEHER VS	SAMARENDRA BAHADUR VS	// JHARSUGUDA /430 /2023 ()
40	BLAPL/0011587/2023	STATE OF ODISHA DALABEHERA SURENDRA DORA @ SURENDRA DORA VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /434 /2022 ()
41	BLAPL/0011588/2023	STATE OF ODISHA G. KALIA RAULA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /488 /2023 ()
42	BLAPL/0011589/2023	STATE OF ODISHA PRAMOD KUMAR TANDI @ TUNA VS	AJIT KUMAR MOHANTY VS	// MOHANA /120 /2023 ()
43	BLAPL/0011590/2023	STATE OF ODISHA BANDANA PATRA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /32 /2023 ()
44	BLAPL/0011591/2023	STATE OF ODISHA ISWAR LUHA VS	RAJJEET ROY VS	// REAMAL /116 /2012 ()
45	BLAPL/0011592/2023	STATE OF ODISHA G. SATYAM SUBHAM DAS VS	SUJIT SATHPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0011593/2023	SAPAN MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /181 /2023 () //
47	BLAPL/0011594/2023	AKASH BHOI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	AINTHAPALI /338 /2023 () //
48	BLAPL/0011595/2023	LALIT MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	KHAPRAKHOL /159 /2023 () //
49	BLAPL/0011596/2023	BIJAY NAYAK @ NAIK @ BIJAY KUMAR NAIK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BEGUNIA P.S. /166 /2021 () //
50	BLAPL/0011597/2023	DASHA BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOLANGIR TOWN /113 /2023 () //
51	BLAPL/0011598/2023	SANGRAM AICH VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	LINGARAJ P.S. /200 /2018 () //
52	BLAPL/0011599/2023	TUSHAR KUMAR PRADHAN @ TUSARA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /82 /2023 () //
53	BLAPL/0011600/2023	SAMYAJIT SATPATHY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BARKOTE /265 /2023 () //
54	BLAPL/0011601/2023	RAMPEE KUMAR YADAV VS STATE OF ODISHA	DEVASHIS PANDA VS	MOHANA /37 /2021 () //
55	BLAPL/0011602/2023	DURGA CHARAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DHENKANAL SADAR /784 /2023 () //
56	BLAPL/0011603/2023	BISWAJIT BEPARI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /181 /2023 () //
57	BLAPL/0011604/2023	LAXMI NARAYAN SAHOO	BISWAJIT NAYAK	KHANDAGIRI P.S. /390 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011605/2023	ARJUN BIHARI	SAROJ KUMAR PADHY	CHANDILI /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011606/2023	SAMESWAR PRADHAN @ SYAMESWAR PRADHAN	SURYAKANTA DWIBEDI	TIKABALI /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	CMAPL/0000712/2023	DAMODAR JEW THAKUR	ADV	//
		VS	VS	()
		JT.COMMISSIONER,S AND C, BALASORE		//
61	CMAPL/0000713/2023	BHAGABAN ROUT	BIPLABA MOHANTY	//
		VS	VS	()
		ODISHA STATE HANDLOOM WEAVERS COOPERATIVE SOCIETY LTD.		//
62	CMAPL/0000714/2023	RANJITA PATRA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMP/0001218/2023	ADIVASI MAHASANGHA, DARINGBADI	MAHESWAR MOHANTY	//
		VS	VS	()
		DARINGBADI GRAMYA HINDU DEBOTTAR COMMITTEE, KANDHAMAL		//
64	CMP/0001219/2023	KALANDI MALIK	SOUMYA RANJAN PATI	//
		VS	VS	()
		TRILOCHAN MALIK		//
65	CMP/0001220/2023	BALARAM BEHERA	MAHESWAR MOHANTY	//
		VS	VS	()
		SURENDRA BARAL		//
66	CMP/0001221/2023	BALARAM BEHERA	MAHESWAR MOHANTY	//
		VS	VS	()
		SURENDRA BARAL		//
67	CMP/0001222/2023	SANTOSHI REAL ESTATE AND PROMOTERS, BBSR	TUSAR KUMAR MISHRA	//
		VS	VS	()
		SANTOSHI VIHAR WELFARE ASSOCIATION 54, BBSR		//
68	CMP/0001223/2023	KEDAR KUMAR PANDA	USHARANI PATI	//
		VS	VS	()

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69	CMP/0001224/2023	TANOJ DAS K.BADRINARAYAN SUBUDHI VS	S.S.RAO VS	// // 0
70	CONTC/0007610/2023	K.MANJULA ARTABANDHU SAHOO VS	MRUTYUNJAY PAGAL VS	// // 0
71	CONTC/0007611/2023	ASWATHI S, I.A.S. PADYUMNA KUMAR PANIGRAHI VS	MRUTYUNJAY PAGAL VS	// // 0
72	CONTC/0007612/2023	RAJASHREE PATTANAK, DISTRICT EDUCATION OFFICER, NAYAGARH TAPAN CHANDRA DAS VS	ADV. VS	// // 0
73	CONTC/0007613/2023	SUSHIL KUMAR LOHANI, I.A.S. PABITRA MOHAN NAYAK VS	ADV VS	// // 0
74	CONTC/0007614/2023	ROHITA KUMAR LENKA JYOSHARANI MOHANTY VS	ADV. VS	// // 0
75	CONTC/0007615/2023	MANORANJAN MISHRA, ENGNR. IN CHIEF (CIVIL) AINTHU HARIJAN VS	ADV VS	// // 0
76	CONTC/0007616/2023	ANU GARG, I.A.S RABINDRANATH RAJ VS	ADV VS	// // 0
77	CONTC/0007617/2023	ANU GARG, I.A.S AKSHAYA KUMAR MOHANTY VS	ADV VS	// // 0
78	CONTC/0007618/2023	ANU GARG, I.A.S ABODH KUMAR RAY VS	ADV VS	// // 0
79	CONTC/0007619/2023	ANU GARG, I.A.S SASANKA SEKHAR RAY VS	UMESH CHANDRA PATNAIK VS	// // 0
		DR. PRADEEP KUMAR PATRA, CHIEF DIST. MEDICAL OFFICER,GAJAPATI		//

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80	CONTC/0007620/2023	KULAYUSHA SWAIN VS RAGHURAM R. IYER, DIRECTOR, HIGHER SWECONDARY EDUCATION, ODISHA	ADV. VS	// 0
81	CONTC/0007621/2023	RANJAN KUMAR SHARMA VS AMRUT RUTURAJ	ADV VS	// 0
82	CONTC/0007622/2023	BRUNDABAN BARIHA VS NARASINGHA BHOLA, I.P.S.	ADV. VS	// 0
83	CONTC/0007623/2023	RAMA CHANDRA PARIDA VS DHANRAJ HANUMANT DHAMDHER, D.F.O, KEONJHAR DIVISION	ADV VS	// 0
84	CONTC/0007624/2023	KAILASH CHANDRA BEHERA VS ANU GARG, I.A.S	ADV VS	// 0
85	CONTC/0007625/2023	SUJIT KUMAR ROUT VS SANJEEV KUMAR SINGH, DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV VS	// 0
86	CONTC/0007626/2023	KHIROD PRASAD SAHOO VS SANJEEV KUMAR SINGH, D.E.O, KENDRAPARA	ADV VS	// 0
87	CONTC/0007627/2023	ASISH RANJAN MISHRA VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION, ODISHA, BBSR.	ADV. VS	// 0
88	CONTC/0007628/2023	MAMATA BEHERA VS SHANKAR PATTNAIK, BLOCK DEVELOPMENT OFFICER,BHOGRAI BLOCK	ADV VS	// 0
89	CONTC/0007629/2023	JYOTSHNARANI MISHRA VS PUSPANJALI PANDA, TAHASILDAR, BALANGIR	ADV. VS	// 0
90	CONTC/0007630/2023	ZAIDALLI KHAN VS ANITA NAYAK, TAHASILDAR, BETANATI	ADV. VS	// 0
91	CONTC/0007631/2023	LALLY PATTNAIK	ADV.	//

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		VS	VS	0
92	CONTC/0007632/2023	ROMANI ZAFRI,TAHASILDAR,JATNI LALLY PATTNAIK	ADV.	//
		VS	VS	0
93	CONTC/0007633/2023	ROMANI ZAFRI,TAHASILDAR,JATNI SURENDRA BEHERA	ADV	//
		VS	VS	0
94	CONTC/0007634/2023	BIJAY AMRUTA KULANGE, I.A.S LALLY PATTNAIK	ADV.	//
		VS	VS	0
95	CONTC/0007635/2023	ROMANI ZAFRI,TAHASILDAR, JATNI LALLY PATTNAIK	ADV.	//
		VS	VS	0
96	CONTC/0007636/2023	ROMANI ZAFRI,TAHASILDAR,JATNI CHANDAN KUMAR JENA	ADV	//
		VS	VS	0
97	CONTC/0007637/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR PRAMOD BEHERA	ADV.	//
		VS	VS	0
98	CONTC/0007638/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR DIPAK JENA	ADV.	//
		VS	VS	0
99	CONTC/0007639/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR PRAKASH BEHERA	ADV.	//
		VS	VS	0
100	CONTC/0007640/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR KARPURI JENA	ADV.	//
		VS	VS	0
101	CONTC/0007641/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR TOPHANI SUBUDHI	ADV.	//
		VS	VS	0
102	CONTC/0007642/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR MAHESWAR DAS	ADV	//
		VS	VS	0

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103	CONTC/0007643/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR SUKANTA JENA VS	ADV. VS	// // 0
104	CONTC/0007644/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR SAROJA KUMAR SAHU VS	ADV. VS	// // 0
105	CONTC/0007645/2023	NARAHARI SETHI, DIRECTOR OF HIGHER EDUCATION ASHOK JENA VS	ADV. VS	// // 0
106	CONTC/0007646/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR JAGABANDHU JENA VS	ADV. VS	// // 0
107	CONTC/0007647/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR KHULANA SINGH VS	ADV. VS	// // 0
108	CONTC/0007648/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR KSHITISH KUMAR SETHI VS	ADV. VS	// // 0
109	CONTC/0007649/2023	ROOPA ROSHAN SAHOO, IAS KARTIK SINGH VS	ADV. VS	// // 0
110	CONTC/0007650/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR SUBAS CHANDRA PALO VS	ADV. VS	// // 0
111	CONTC/0007651/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEP SHRUTI PRAJNA PATRA VS	ADV. VS	// // 0
112	CONTC/0007652/2023	ROOP ROSHAN SAHOO, I.A.S PITABAS MAHAPATRA VS	ADV. VS	// // 0
113	CONTC/0007653/2023	ASWATHY S., I.A.S DEVARAJ SWAIN VS PRASANNA KUMAR PATRA, O.A.S(S)	RAJJEET ROY VS	// // 0 //

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114	CONTC/0007654/2023	GOVERNING BODY, MAYURBHANJ LAW COLLEGE ADV VS	VS	// ()
115	CONTC/0007655/2023	DR. N.GOPUKUMAR, JOINT SECRETARY, UNIVERSITY GRANT COMMISSION, EASTERN REGIONAL OFFICE MANASH RANJAN SAHU ADV VS	ADV VS	// ()
116	CONTC/0007656/2023	ASWATHY S., COMMNR. CUM. SECY. ELEMENTARY EDUCATION ODISHA THABIRA MEHER ADV VS	ADV VS	// ()
117	CONTC/0007657/2023	ASWATHY S., COMMNR. CUM. SECY. ELEMENTARY EDUCATION ODISHA DEBENDRA JAGAT ADV VS	ADV VS	// ()
118	CONTC/0007658/2023	SUDHIR GANG, PRINCIPAL SECY. REVENUE AND DISASTER DEPT. RASMITA SAHU HIMANSU SEKHAR SATAPATHY VS	HIMANSU SEKHAR SATAPATHY VS	// ()
119	CONTC/0007659/2023	BINITA SENAPATI, DISTRICT EDUCATION OFFICER, DHENKANAL AJAYA KUMAR SAHOO PRADEEP KUMAR MAHAPATRA VS	PRADEEP KUMAR MAHAPATRA VS	// ()
120	CRLA/0001115/2023	ANU GARG, ADDL. CHIEF SECY., W.R DEPT. RAGHABA SANANGI @ GEETU CHINMAYA KUMAR SAHU VS	CHINMAYA KUMAR SAHU VS	// KANJIPANI /37 /2021 ()
121	CRLA/0001116/2023	STATE OF ODISHA BHUBANESWAR JAGAT SUSANTA KUMAR TRIPATHY VS	SUSANTA KUMAR TRIPATHY VS	// KHARIAR /114 /2014 ()
122	CRLA/0001117/2023	STATE OF ODISHA DASARATHI MANGARAJ RAJ BIMAL DAS VS	RAJ BIMAL DAS VS	// KHURDA P.S. /126 /2017 ()
123	CRLA/0001118/2023	STATE OF ODISHA DHUBA GURU BYOMOKESH SAHOO VS	BYOMOKESH SAHOO VS	// SASON /96 /2013 ()
124	CRLA/0001119/2023	STATE OF ODISHA UMAKANTA SAHU BHOJARAJ SETH VS	BHOJARAJ SETH VS	// GAISILET /147 /2021 ()
125	CRLA/0001120/2023	STATE OF ODISHA LUDASINI NAYAK DEVASHIS PANDA	DEVASHIS PANDA	// BHUBANESWAR VIGILANCE /7 /2014

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		VS	VS	()
126	CRLA/0001121/2023	STATE OF ODISHA(VIG.) MITRUGHAN PATRA	BISWAJIT NAYAK	// BISRA /37 /2017
		VS	VS	()
127	CRLA/0001122/2023	STATE OF ODISHA BAPANU @ PRANAB RANJAN NAYAK	KALPATARU MISHRA	// BHADRAK RURAL /42 /2018
		VS	VS	()
128	CRLMA/0000420/2023	STATE OF ODISHA AVIT RUPARNUB	SOMANATH NANDA	// DARGHA BAZAR /15 /2015
		VS	VS	()
129	CRLMA/0000421/2023	STATE OF ODISHA RANJIT KUMAR PARIDA	ADV	// / /0
		VS	VS	()
130	CRLMA/0000422/2023	PARBATI PRADHAN SANGRAM KESHORI MOHARANA	ADV.	// / /0
		VS	VS	()
131	CRLMC/0004594/2023	STATE OF ODISHA THUKURI @ KARTIKA PRADHAN	PURNA CHANDRA MOHARANA	// DHARMASALA /218 /2015
		VS	VS	()
132	CRLMC/0004595/2023	STATE OF ODISHA SUDHANSU BAGH	DIPTI RANJAN BHOKTA	// NANDAPUR /8 /2014
		VS	VS	()
133	CRLMC/0004596/2023	STATE OF ODISHA JAMBESWAR HARIPAL	PADMANAV BHUTIA	// BIRMAHARAJPUR /148 /2023
		VS	VS	()
134	CRLMC/0004597/2023	STATE OF ODISHA SANDIP ROY	KOUSIK ANANDA GURU	// / /0
		VS	VS	()
135	CRLMC/0004598/2023	STATE OF ODISHA RINKU BEHERA @ SURYANARAYAN BEHERA	BIJAYA KUMAR BEHERA 1	// BERHAMPUR SADAR /416 /2022
		VS	VS	()
136	CRLMC/0004599/2023	STATE OF ODISHA ASSAF ALI KHAN	AMAR KUMAR MOHANTY	// JUJUMURA /28 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004600/2023	STATE OF ODISHA NANDALAL MAHADU GAIKWAD VS	PRABHAT KUMAR DASH VS	// / /0 ()
138	CRLMC/0004601/2023	STATE OF ODISHA DIWAKAR SINHA @ DIWAKAR PRASAD SINGH VS	MRUGANKA MAULI PATNAIK VS	// SAHADEV KHUNTA /118 /2009 ()
139	CRLMC/0004602/2023	REPUBLIC OF INDIA DR. SANGAMITRA DASH VS	UMAKANTA MISHRA VS	// / /0 ()
140	CRLMC/0004603/2023	STATE OF ODISHA MANAS RANJAN BEHERA @ MANASH RANJAN BEHERA VS	BEHRESHI KUMAR GHADEI VS	// KISSANNAGAR PS /37 /2020 ()
141	CRLMC/0004604/2023	STATE OF ODISHA MIR AKTAR ALLI VS	ASHOK KUMAR ROUT VS	// NEMALO /218 /2022 ()
142	CRLMC/0004605/2023	STATE OF ODISHA KATICHHUA @ RANJAN KANTA SAMAL @ RANJAN KANTA SAMAL VS	KANTA SAMAL VS	// Bamapada (Industrial Area) /8 /2008 ()
143	CRLMC/0004606/2023	STATE OF ODISHA BINODINI BARIK VS	KASHINATH PATTANAİK VS	// KANPUR /52 /2008 ()
144	CRLMC/0004607/2023	STATE OF ODISHA RAMA CHANDRA PANDA VS	GOPINATH MISHRA VS	// / /0 ()
145	CRLMC/0004608/2023	STATE OF ODISHA SOUVAGINI MOHANTY VS	SATYA RANJAN MULIA VS	// CUTTACK SADAR /182 /2022 ()
146	CRLMC/0004609/2023	STATE OF ODISHA PRADEEP SETHI VS	SARFARAZ AHMED VS	// BADABAZAR /136 /2022 ()
147	CRLMC/0004610/2023	STATE OF ODISHA KAILASH SABAR VS	PRAJIT KUMAR PRADHAN VS	// KIAKATA /50 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004611/2023	KARTIKESWAR PALA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	POLASARA PS /247 /2020 () //
149	CRLMC/0004612/2023	DAMODAR SAHU VS STATE OF ODISHA	DEO KUMAR AJMERIA VS	KATARBAGA /99 /2022 () //
150	CRLMC/0004613/2023	SAMIR KUMAR BEHERA VS STATE OF ODISHA	SAMBIT SAMAL VS	UDALA /284 /2022 () //
151	CRLMC/0004614/2023	PRAMOD KUMAR SETHI VS STATE OF ODISHA (VIG.)	BHARATI JALLI VS	/ /0 () //
152	CRLMC/0004615/2023	SUGDA MURMU @ DHANDA @ SUKADA MURMU VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANGRIPOSI /17 /1997 () //
153	CRLMC/0004616/2023	PRADEEP SETHI VS STATE OF ODISHA	SARFARAZ AHMED VS	BADABAZAR /137 /2022 () //
154	CRLMC/0004617/2023	RABAN @ DURYODHAN SWAIN VS STATE OF ODISHA	BALAKRUSHNA RAY VS	CHANDANPUR /185 /2016 () //
155	CRLMC/0004618/2023	MANAS RANJAN JENA VS STATE OF ODISHA	SARFARAZ AHMED VS	BALASORE SADAR /354 /2014 () //
156	CRLMC/0004619/2023	SISIR @ SISHIR DAS @ TITA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /208 /2019 () //
157	CRLMC/0004620/2023	PRAMOD MAJHI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	HEMGIR /267 /2020 () //
158	CRLMP/0001975/2023	MOHAN CHARAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
159	CRLMP/0001976/2023	MOHAN BEHERA	RABI NARAYAN MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001977/2023	KAILASH CHANDRA PARIJA	S.S.RAY -2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001978/2023	CHANDRIKA SENAPATI	ARIJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001979/2023	NIHAR RANJAN MOHANTY	AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001980/2023	KRUSHNA CHANDRA MEHER	KRANTI PRABHA MUKHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001981/2023	LILIMA PRADHAN	SUSANTA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001982/2023	SAMBHU SAHOO	NIRANJAN LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001983/2023	SHYAM SUNDAR SARAF	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001984/2023	SUBASINI PRADHAN	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0001985/2023	SWETA CHANDRA TRIPATHY	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0001986/2023	THABIRA DAS	AMIT PRASAD BOSE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001987/2023	JUICY KESH	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001988/2023	STATE OF ODISHA JAGADANANDA MISHRA VS	BALAKRUSHNA RAY VS	// //0 ()
172	CRLREV/0000542/2023	STATE OF ODISHA GYANARANJAN SAHOO VS	BITAS KUMAR SWAIN VS	// BALIKUDA /215 /2019 ()
173	CRLREV/0000543/2023	STATE OF ODISHA RABI NARAYAN RATH VS	SATYAJIT MOHAPATRA VS	// //0 ()
174	CRLREV/0000544/2023	REPUBLIC OF INDIA (CBI) GIRI PALKIA VS	SAMARENDRA MOHANTY VS	// CHANDILI /149 /2022 ()
175	CRLREV/0000545/2023	STATE OF ODISHA RAMAKANTA NAYAK VS	ASIT KUMAR CHAUDHURY VS	// RAGHUNATHPUR /162 /2022 ()
176	FAO/0000462/2023	STATE OF ODISHA DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS	PRADYUMN HIMALA PATI VS	// // ()
177	FAO/0000463/2023	MAHESWAR SWAIN SURENDRA DAS VS	DEEPALI MAHAPATRA VS	// // ()
178	MACA/0000954/2023	UNION OF INDIA TILOTTAMA BASANTIA VS	PRADEEP KUMAR MISHRA VS	// // ()
179	MACA/0000955/2023	MANOJ KUMAR BARDHAN SAROJINI OJHA VS	PRADEEP KUMAR MISHRA VS	// // ()
180	MACA/0000956/2023	RABINDRA BEHERA AJIT KUMAR SAHU VS	BIRANCHI NARAYAN RATH VS	// // ()
181	MACA/0000957/2023	K. PARBATI ABHIRAM JENA VS	AMIYA KUMAR MOHANTY VS	// // ()
		SUNIL KUMAR AGRAWALA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000958/2023	JAYANTI NAYAK VS SURESH NEELAPU SURESH	PRADEEP KUMAR MISHRA VS	// 0 //
183	MACA/0000959/2023	NILESH KUMAR PANDA VS K.PARBATI	BIRANCHI NARAYAN RATH VS	// 0 //
184	MACA/0000960/2023	JAYASHRI PARIDA VS MANJU SARANGI	PRADEEP KUMAR MISHRA VS	// 0 //
185	MACA/0000961/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SABITRI CHHETRI	NAYAN BEHARI DAS VS	// 0 //
186	MACA/0000962/2023	M/S. NATIONAL INSURANCE CO. LTD. VS NIRAKAR MOHAPATRA	BIJOY DASMOHAPATRA VS	// 0 //
187	MACA/0000963/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD. VS A. RANJITA ACHARY @ RANJITA ACHARY	BIJOY DASMOHAPATRA VS	// 0 //
188	MACA/0000964/2023	KUMUDA CHANDRA OJHA VS SURESH CHANDRA CHAMPATI	DURGA CHARAN DEY VS	// 0 //
189	MACA/0000965/2023	AKASH KUMAR SWAIN VS SMRUTI RANJAN BHUYAN	DURGA CHARAN DEY VS	// 0 //
190	MACA/0000966/2023	RAMAKRISHNA UPADHYAY VS RAJESH KUMAR PANDEY	DURGA CHARAN DEY VS	// 0 //
191	MACA/0000967/2023	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
192	MATA/0000338/2023	PRAHALLAD KUMAR GOCHHAYAT VS ROJALIN ROUT	AMITAV TRIPATHY VS	// 0 //
193	MATA/0000339/2023	ANTARYAMI RAY	AJIT KUMAR TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MATA/0000340/2023	PRABHASINI RAY SATYANARAYAN MOHANTY	PRATAP CHANDRA MISHRA	//
		VS	VS	0
195	MATA/0000341/2023	ANUPAMA MOHANTY SWARNINA KAR @ SONY	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
196	RPFAM/0000339/2023	CHANDAN MISHRA GOLAK BIHARI BARIK	MD. GOLAM MADANI	//
		VS	VS	0
197	RSA/0000415/2023	ARATI DAS @ BARIK BINOD BIHARI KARAN	ARUN KUMAR MISHRA 2	//
		VS	VS	0
198	RVWPET/0000386/2023	GOVERNMENT OF ODISHA PURNA CHANDRA BEURA	GYANARANJAN SETHI	//
		VS	VS	0
199	RVWPET/0000387/2023	STATE OF ODISHA BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	//
		VS	VS	0
200	RVWPET/0000388/2023	STATE OF ODISHA RABIN KUMAR BEHERA	MANOJ KU KHUNTIA,A.G.A	//
		VS	VS	0
201	RVWPET/0000389/2023	STATE OF ODISHA BHIKARI SWAIN	MANOJ KU. KHUNTIA,A.G.A	//
		VS	VS	0
202	TRP(C)/0000336/2023	BISHNU PRIYA SAHOO JYOTI RANJAN SAHOO	SARBESWAR SAHOO	//
		VS	VS	0
203	TRP(C)/0000337/2023	SHRADHANJALI ROUTARAY@NAYAK ASUTOSH NAYAK	RABI NARAYAN MOHANTY	//
		VS	VS	0
204	TRP(C)/0000338/2023	MONICARANI DASH VS	TUSHAR KANTI PRAHARAJ VS	// 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002525/2023	STATE OF ODISHA ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS	MOHIT GYAKHURDA	// // 0
206	WA/0002526/2023	KABITA MISHRA ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS	MOHIT GYAKHURDA	// // 0
207	WA/0002527/2023	ANUJ KUMAR RAI ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS	MOHIT GYAKHURDA	// // 0
208	WA/0002528/2023	DR. SUMAN KUMARI JOSHI ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS	MOHIT GYAKHURDA	// // 0
209	WA/0002529/2023	RUKEIYA BEGUM ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS	MOHIT GYAKHURDA	// // 0
210	WA/0002530/2023	SUCHISMITA DWIVEDY D.G. AND I.G.OF POLICE, ODISHA, CUTTACK. VS	PURNA CHANDRA DAS, A.S.C.	// // 0
211	WA/0002531/2023	G. SIBARAMA REDDY MANMATH NANDA SWAIN VS	GYANARANJAN SETHI	// // 0
212	WA/0002532/2023	STATE OF ODISHA STATE OF ODISHA VS	LALATENDU SAMANTARAY,A.G.A	// // 0
213	WA/0002533/2023	SOUMYA RANJAN DAS HARISH CHANDRA PATRA VS	CHITTARANJAN PATTNAIK	// // 0
214	WA/0002534/2023	STATE OF ODISHA STATE OF ODISHA VS	TARUN PATTNAIK,A.S.C	// // 0
215	WA/0002535/2023	GEETI RANJAN MOHAPATRA STATE OF ODISHA VS	MANOJ KU KHUNTIA,A.G.A	// // 0
		PRADIPTA KUMAR SATAPATHY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002536/2023	KASTURI BEHERA VS RINA NAIK	ASHOK KUMAR SWAIN (1) VS	// 0 //
217	WP(C)/0032967/2023	KAIKEI SWAIN VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
218	WP(C)/0032968/2023	CHETANA BHUYAN VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
219	WP(C)/0032969/2023	PRASANTA KUMAR PANY VS THE STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
220	WP(C)/0032970/2023	TARBHA NAZNIN PARWEEN VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
221	WP(C)/0032971/2023	AMAL SENAPATI VS BRAJRAJNAGAR MUNICIPALITY, JHARSUGUDA	BIRAJA PRASANNA DAS VS	// 0 //
222	WP(C)/0032972/2023	SUNDARLAL DUBEY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
223	WP(C)/0032973/2023	RASMITA JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
224	WP(C)/0032974/2023	BINA DAS VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
225	WP(C)/0032975/2023	STATE OF ODISHA VS SUDAM MEHER	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
226	WP(C)/0032976/2023	PUSPALATA CHOUDHURY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
227	WP(C)/0032977/2023	AUTHORISED OFFICER-CUM-ASSISTANT CONSERVATOR OF FOREST, BARDA, A.G.A.	SHAKTI PRASAD PANDA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DIGESWAR BISI		//
228	WP(C)/0032978/2023	ANUSHREE MAHANAND	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR		//
229	WP(C)/0032979/2023	BIKASH RANJAN SAMAL	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0032980/2023	ANGUL INSTITUTE OF MEDICAL SCIENCE, ANGUL	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0032981/2023	JHUNU PANIGRAHI	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0032982/2023	JAGARANA VOLUNTARY ORGANISATION, JAGATSINGHPUR	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0032983/2023	BAITARANI COLLEGE OF NURSING, KEONJHAR	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0032984/2023	KORAPUT COLLEGE OF NURSING, KORAPUT	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0032985/2023	KETAKI SAMAL	DAYANIDHI MOHANTY	//
		VS	VS	0
		AO/REGIONAL MANAGER, CANARA BANK, BBSR		//
236	WP(C)/0032986/2023	JUDHISTIR ROUT EDUCATIONAL TRUST, KHURDA	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0032987/2023	PRATIVA EDUCATIONAL AND CHARITABLE TRUST, KHURDA	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0032988/2023	BENUDHARA GHARAI @ GHADAI	BRAJA KISHORE SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0032989/2023	GOVT. OF ODISHA SCHOOL AND MASS EDUCATION, BBSR ARNAPURNA MAJHI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// // 0 //
240	WP(C)/0032990/2023	KAJAL MALLIK VS COLLECTOR AND DM, CUTTACK	NIHAL RATH VS	// 0 //
241	WP(C)/0032991/2023	PABITRA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
242	WP(C)/0032992/2023	PRAGYAN PARIMITA SAHOO @ BHATTA @ RINKI VS MANTU @ MANORANJAN BHATTA	BIJAYA KUMAR SAHOO VS	// 0 //
243	WP(C)/0032993/2023	SHREE AMBICA AGRO INDUSTRIES PVT. LTD., BALASORE VS STATE OF ODISHA	ANAND KUMAR MOHAPATRA VS	// 0 //
244	WP(C)/0032994/2023	ASIT KUMAR DAS VS STATE OF ODISHA	IN PERSON VS	// 0 //
245	WP(C)/0032995/2023	SHASADHAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
246	WP(C)/0032996/2023	RAMACHANDRA SAHOO VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// 0 //
247	WP(C)/0032997/2023	BISWANATH BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
248	WP(C)/0032998/2023	BIRKISHORE BILUNG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
249	WP(C)/0032999/2023	KRUSHNA CHANDRA BATU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0033000/2023	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
251	WP(C)/0033001/2023	SUDHIR DAS VS TAHASILDAR CUTTACK	PRASANTA KUMAR SAHOO VS	// 0 //
252	WP(C)/0033002/2023	M/S SWETA ENTERPRISES, CUTTACK VS COMMNR. OF CT AND GST, CUTTACK	ADITYA NARAYAN RAY VS	// 0 //
253	WP(C)/0033003/2023	SANTOSH KUMAR PRADHAN VS REGIONAL MANAGER, RBI, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //
254	WP(C)/0033004/2023	KASI BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
255	WP(C)/0033005/2023	BHARAT ACHARYA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
256	WP(C)/0033006/2023	LAXMI NARAYAN PANDA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
257	WP(C)/0033007/2023	JALOE DEGREE COLLEGE, SONEPUR VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
258	WP(C)/0033008/2023	PRANAB ROU TRAY VS LORD LINGARAJ MAHAPRABHU, BBSR	SUVASHISH PATTANAIK VS	// 0 //
259	WP(C)/0033009/2023	ASHOK KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
260	WP(C)/0033010/2023	INDIRA MOHANTY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
261	WP(C)/0033011/2023	BATAKRUSHNA ROUT	SOUMYA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0033012/2023	REGISTRAR OF CO OPERATIVE SOCIETIES, BBSR ANANTA CHARAN SAHOO	SADASIVA PATRA	//
		VS	VS	0
263	WP(C)/0033013/2023	STATE OF ODISHA HIMANSU BHUSAN MOHANTY	BISWAMBAR MOHANTY	//
		VS	VS	0
264	WP(C)/0033014/2023	STATE OF ODISHA BHAGABATI KHILAR	SADASIVA PATRA	//
		VS	VS	0
265	WP(C)/0033015/2023	STATE OF ODISHA INDU BHUSAN MOHANTY	BISWAMBAR MOHANTY	//
		VS	VS	0
266	WP(C)/0033016/2023	STATE OF ODISHA ASHOK KUMAR BHADRA	SADASIVA PATRA	//
		VS	VS	0
267	WP(C)/0033017/2023	STATE OF ODISHA SUBHRANSU BHUSAN MOHANTY	BISWAMBAR MOHANTY	//
		VS	VS	0
268	WP(C)/0033018/2023	STATE OF ODISHA KHEDUR SAHA	SADASIVA PATRA	//
		VS	VS	0
269	WP(C)/0033019/2023	STATE OF ODISHA MANOJ KUMAR BEHERA @ BAULI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
270	WP(C)/0033020/2023	STATE OF ODISHA GOURANGA CHANDRA SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
271	WP(C)/0033021/2023	STATE OF ODISHA BASANTA KUMAR KHATUA	LAXMAN BHOI	//
		VS	VS	0
272	WP(C)/0033022/2023	STATE OF ODISHA GOBINDA ORAM	PABITRA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0033023/2023	STATE OF ODISHA SANTOSH KUMAR MALLIK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
274	WP(C)/0033024/2023	STATE OF ODISHA BULU OJHA @ BINDHANI VS	PRASANTA KUMAR SATAPATHY VS	// // ()
275	WP(C)/0033025/2023	STATE OF ODISHA SURYA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH VS	PRASANTA KUMAR SATAPATHY VS	// // ()
276	WP(C)/0033026/2023	STATE OF ODISHA S.BHASKAR RAO VS	BRAJA MOHAN SARANGI VS	// // ()
277	WP(C)/0033027/2023	R.T.O., JHARSUGUDA NRUSINGHA CHARAN PANDA VS	ANKITA MUKHERJI VS	// // ()
278	WP(C)/0033028/2023	STATE OF ODISHA ASISE KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // ()
279	WP(C)/0033029/2023	R.T.O., DHENKANAL MUKESH SAHU VS	BRAJA MOHAN SARANGI VS	// // ()
280	WP(C)/0033030/2023	R.T.O., ROURKELA HARAMOHAN ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()
281	WP(C)/0033031/2023	STATE OF ODISHA SARASWATI ROUT VS	BRAJA MOHAN SARANGI VS	// // ()
282	WP(C)/0033032/2023	R.T.O., BHADRAK JAYASHREE SAMANTARAY VS	BRAJA MOHAN SARANGI VS	// // ()
283	WP(C)/0033033/2023	STATE OF ODISHA SATYANARAYAN PUJHARI VS	AKSHAYA KUMAR PANDEY VS	// // ()
		SECY., BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0033034/2023	GOPINATH DAS VS COLLECTOR, KHURDA	ALEKH CHANDRA MOHANTY VS	// 0 //
285	WP(C)/0033035/2023	SUNIL KUMAR SAHOO VS R.T.O., PURI	BRAJA MOHAN SARANGI VS	// 0 //
286	WP(C)/0033036/2023	SUNIL KUMAR SAHOO VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0033037/2023	BISWAMBAR PRADHANI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
288	WP(C)/0033038/2023	SUNIL KUMAR SAHOO VS R.T.O., ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
289	WP(C)/0033039/2023	SATYABRAT PADHI VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //
290	WP(C)/0033040/2023	SUNIL KUMAR SAHOO VS R.T.O., ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
291	WP(C)/0033041/2023	JITEN KUMAR BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
292	WP(C)/0033042/2023	M/S SEAWEST LOGISTICS, BBSR VS COMMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
293	WP(C)/0033043/2023	JITEN KUMAR BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
294	WP(C)/0033044/2023	JITEN KUMAR BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
295	WP(C)/0033045/2023	DRIMES COLLEGE OF OCCUPATIONAL AND PHYSIOTHERAPY, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0033046/2023	JITEN KUMAR BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
297	WP(C)/0033047/2023	PRASANNA KUMAR RATHA	TANMAY MISHRA	//
		VS	VS	0
		GANJAM REGIONAL IMPROVEMENT TRUST, GANJAM		//
298	WP(C)/0033048/2023	NALINI RANJAN ROUSTRAY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0033049/2023	INDIAN OIL THIKA SRAMIKA UNION, BALASORE	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
		PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR		//
300	WP(C)/0033050/2023	SAROJ KUMAR BHOI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0033051/2023	RAJVEER PRADHAN	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033052/2023	PITABAS SAHOO	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0033053/2023	MUNI MAJHI	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0033054/2023	SUNIL KUMAR BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
		R.B.I., BBSR		//
305	WP(C)/0033055/2023	M/S SAI SRADHA TELEPRODUCTION PVT. LTD., BBSR	BYANESWAR SATPATHY	//
		VS	VS	0
		REGIOANAL MANAGER, INDIAN OVERSEAS BANK, BBSR		//
306	WP(C)/0033056/2023	MOTHER TERESA SCHOOL OF NURSING, BADACHANAPALLI	PRASAD JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033057/2023	THE PRINCIPAL SECY. TO GOVT., H AND FW DEPT., BBSR JASOBANTA BEHRA VS	PRAVAT KUMAR NAYAK VS	// // ()
308	WP(C)/0033058/2023	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK DEEPAK KUMAR SAHOO VS	SASWAT KUMAR ACHARYA VS	// // ()
309	WP(C)/0033059/2023	UNION OF INDIA SUDHIR BISWAL VS	SAROJ KUMAR PADHI VS	// // ()
310	WP(C)/0033060/2023	STATE OF ODISHA S.BABURAO @ SIVINI BABURAO VS	GHANASHYAM DASH VS	// // ()
311	WP(C)/0033061/2023	STATE OF ODISHA BASUDEV NAYAK VS	ASHOK KUMAR SARANGI VS	// // ()
312	WP(C)/0033062/2023	STATE OF ODISHA NIRANJAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
313	WP(C)/0033063/2023	STATE OF ODISHA MOHAMMED TAHIR VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
314	WP(C)/0033064/2023	STATE OF ODISHA LAXMIKANTA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
315	WP(C)/0033065/2023	STATE OF ODISHA SARIKA MUNDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
316	WP(C)/0033066/2023	STATE OF ODISHA BATAKRISHNA BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
317	WP(C)/0033067/2023	STATE OF ODISHA SUDHIR KUMAR LENKA VS	SRIKANTA MAHUNTA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0033068/2023	BANAMALI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	WP(C)/0033069/2023	TRAYAMBICA ACHARYA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
320	WP(C)/0033070/2023	HEMANGINI PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
321	WP(C)/0033071/2023	ARATI MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	WP(C)/0033072/2023	AKHYA BEHERA VS PRINCIPAL SECRETARY, DEPTT. OF PANCHYATI RAJ DRINKING WATER	AKNANN PANDA VS	// 0 //
323	WP(C)/0033073/2023	KAUSLAYA BARIK VS THE INCOME TAX OFFICER, KEONJHAR	BASUDEV PANDA VS	// 0 //
324	WP(C)/0033074/2023	ANANTA MUKHI JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	WP(C)/0033075/2023	PUSPANJALI MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	WP(C)/0033076/2023	SUMITRA PRADHAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
327	WP(C)/0033077/2023	PURUSOTTAM DASH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
328	WP(C)/0033078/2023	JNANENDRA KUMAR DAS VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
329	WP(C)/0033079/2023	MAGUNI CHARAN SAHU	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033080/2023	SUPRIYA SUNDAR SINGH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033081/2023	ODISHA LIFT IRRIGATION CORPORATION LTD. BBSR	SHOK KUMAR PANIGRAHI	//
		VS	VS	0
		THE COLLECTOR CUM DM, GANJAM		//
332	WP(C)/0033082/2023	LAXMIKANTA BISWAL	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		SECY., FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT., BBSR		//
333	WP(C)/0033083/2023	BICHITRANANDA BEURA	GOPAL PRASAD JENA	//
		VS	VS	0
		THE OSRTC, BBSR		//
334	WP(C)/0033084/2023	MANASI MANJARI DAS	JAGAJIBAN PRADHAN	//
		VS	VS	0
		DEBAKANTA SANDHA		//
335	WP(C)/0033085/2023	SAILABALA ACHARYA	SUBASH CHANDRA PRADHAN	//
		VS	VS	0
		THE COLLECTOR-CUM-ARBITRATOR, PURI		//
336	WP(C)/0033086/2023	RAM ORAM	BISWA PRAKASH DHAL	//
		VS	VS	0
		THE OFFICER ON SPECIAL DUTY (L.R), ROURKELA		//
337	WP(C)/0033087/2023	RABINDRA KUMAR MAHAKUD	NIKUNJA KUMAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033088/2023	CHITTARANJAN PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033089/2023	NEELAKANTHA MAHARANA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033090/2023	AMULYA KUMAR PANY	MANOJ KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033091/2023	STATE OF ODISHA KUNJABANA PADHI VS	BIMBISAR DASH VS	// // ()
342	WP(C)/0033092/2023	STATE OF ODISHA NIRMAL BISWAS VS	DURGESH NARAYAN RATH VS	// // ()
343	WP(C)/0033093/2023	STATE OF ODISHA RAGHABA ROUTA VS	PRAVAT KUMAR PANDA VS	// // ()
344	WP(C)/0033094/2023	STATE OF ODISHA CHANCHALA BEHERA VS	JUDHISTHIR SAHOO VS	// // ()
345	WP(C)/0033095/2023	SECY. NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK, NAYAGARH DHANSINGH TANTI VS	DURGESH NARAYAN RATH VS	// // ()
346	WP(C)/0033096/2023	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	PRAVAT KUMAR PANDA VS	// // ()
347	WP(C)/0033097/2023	STATE OF ODISHA SWARNALATA BHOI VS	ALOK KUMAR PANDA VS	// // ()
348	WP(C)/0033098/2023	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
349	WP(C)/0033099/2023	UNION OF INDIA MALA NAG VS	RAJJEET ROY VS	// // ()
350	WP(C)/0033100/2023	STATE OF ODISHA M/S HOTEL DURGA, ANGUL VS	SUJATA JENA VS	// // ()
351	WP(C)/0033101/2023	TPCODL, ANGUL AKSHAYA DALEI VS	DR. SUJATA DASH VS	// // ()
		SATYANARAYAN ROUT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0033102/2023	RAMESH CHANDRA TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
353	WP(C)/0033103/2023	SUBRAT KUMAR BHOI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
354	WP(C)/0033104/2023	KALPANA SUBUDHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
355	WP(C)/0033105/2023	UPENDRA MUDULI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
356	WP(C)/0033106/2023	AJAYA KUMAR BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
357	WP(C)/0033107/2023	PRATAP KUMAR SWAIN VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
358	WP(C)/0033108/2023	SWAPAN KUMAR RAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
359	WP(C)/0033109/2023	DWARIKANATH DASH VS COMMN. CUM SECY. TO GOVT. OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
360	WP(C)/0033110/2023	SIDHESWAR MANGARAJA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
361	WP(C)/0033111/2023	SRINIBAS NAYAK VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
362	WP(C)/0033112/2023	NARAYAN PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
363	WP(C)/0033113/2023	JAGANNATH SOREN	NIROJ KUMAR MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0033114/2023	SECY. ST AND SC DEVELOPMENT, DEPT. BBSR SANJIB KUMAR SATAPATHY	BIBEKANANDA NAYAK	//
		VS	VS	0
365	WP(C)/0033115/2023	ORISSA STATE HOUSING BOARD, BBSR SEEMA MOHAPATRA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
366	WP(C)/0033116/2023	STATE OF ODISHA PRUTHIRAJ SAHOO	ATMAJIT MANMITH DAS	//
		VS	VS	0
367	WP(C)/0033117/2023	STATE OF ODISHA CH. BAIJAYANTIMALA PATRO	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
368	WP(C)/0033118/2023	SECY. TO GOVT. OF ODISHA SANKAR MOHAPATRA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
369	WP(C)/0033119/2023	STATE OF ODISHA ARJUN BEHERA	JAYANANDA JENA	//
		VS	VS	0
370	WP(C)/0033120/2023	STATE OF ODISHA CHITTARANJAN PANDA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
371	WP(C)/0033121/2023	STATE OF ODISHA SUCHITRA DEVI	SANJIB KUMAR RATH	//
		VS	VS	0
372	WP(C)/0033122/2023	STATE OF ODISHA BRUNDABAN NAYAK	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
373	WP(C)/0033123/2023	SECY. FOREST AND ENVIRONMENT DEPT. BBSR KRUSHNA CHANDRA KAR	SANJIB KUMAR RATH	//
		VS	VS	0
374	WP(C)/0033124/2023	STATE OF ODISHA MANMATH NATH ROUTARAY	JAYANANDA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0033125/2023	STATE OF ODISHA TRINATH NAYAK VS	NIROJ KUMAR MAHAPATRA VS	// // ()
376	WP(C)/0033126/2023	SECY. FOREST AND ENVIRONMENT DEPT. BBSR ASHOK KUMAR NANDA VS	UMAKANT SAHOO VS	// // ()
377	WP(C)/0033127/2023	STATE OF ODISHA FAZAL ALI KHAN VS	NIROJ KUMAR MAHAPATRA VS	// // ()
378	WP(C)/0033128/2023	SECY. FOREST AND ENVIRONMENT, DEPT. BBSR PRAFULLA KUMAR PATRA VS	JAYANANDA JENA VS	// // ()
379	WP(C)/0033129/2023	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	UMAKANT SAHOO VS	// // ()
380	WP(C)/0033130/2023	STATE OF ODISHA BASANTA KUMAR ROUT VS	NIROJ KUMAR MAHAPATRA VS	// // ()
381	WP(C)/0033131/2023	SECY. FOREST AND ENVIRONMENT DEPT. BBSR KAILASH CHANDRA NAYAK VS	GYANALOKA MOHANTY VS	// // ()
382	WP(C)/0033132/2023	STATE OF ODISHA TARANISEN SAHANI VS	SUDARSAN BEHERA VS	// // ()
383	WP(C)/0033133/2023	STATE OF ODISHA MADHUSMITA BANDOPADDHAYA @ BENARJEE @ BAS VS	UNAKAR RATH VS	// // ()
384	WP(C)/0033134/2023	BINOY KUMAR BANDOPADDHAYA @ BENARJEE ASHOK KUMAR SINGH VS	PRAKASH KUMAR MISHRA VS	// // ()
385	WP(C)/0033135/2023	STATE OF ODISHA SANTAN KUMAR BEG VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0033136/2023	PRASANT KUMAR SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
387	WP(C)/0033137/2023	TRINATH BAURI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
388	WP(C)/0033138/2023	M/S NARBHERAM POWER AND STEEL PVT. LTD., KODAKA VS STATE OF ODISHA	KODAKA ANJAYA MISHRA VS	// 0 //
389	WP(C)/0033139/2023	HARI PRASAD AGRAWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
390	WP(C)/0033140/2023	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
391	WP(C)/0033141/2023	TRUPTILATA DAS VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
392	WP(C)/0033142/2023	ALL INDIA RETIREES OF REGIONAL RURAL BANK VS CHAIRMAN, UTKAL GRAMEEN BANK, BALANGIR	SEKHAR MOHANTY PURI VS	// 0 //
393	WP(C)/0033143/2023	BIJAY KUMAR PATTNAIK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
394	WP(C)/0033144/2023	AKSHAYA KUMAR MALLICK VS GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	SUSAMPAD HOTA VS	// 0 //
395	WP(C)/0033145/2023	N. SELVARAJ VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADHIRAJ MOHANTY VS	// 0 //
396	WP(C)/0033146/2023	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0033147/2023	SAMARU ROHIDAS	BIJAY JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0033148/2023	DEEPAK SRIVASTAVA	PRANAB KUMAR GHOSE	//
		VS	VS	0
		SECY. DEPT. OF ATOMIC ENERGY GOVT. OF INDIA		//
399	WP(C)/0033149/2023	SIBANANDA SAHA	LALITENDU MISHRA	//
		VS	VS	0
		CARE HEALTH INSURANCE LTD. BBSR		//
400	WP(C)/0033150/2023	DAMODAR SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0033151/2023	M/S KONARK JUTE LTD., JAJPUR	ADITYA MISHRA	//
		VS	VS	0
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR		//
402	WP(C)/0033152/2023	RAMA SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0033153/2023	KABITA SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0033154/2023	BHIKARI SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0033155/2023	SARITA PARICHHA	KIRAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0033156/2023	PRASANNA SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0033157/2023	GITANJALI MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0033158/2023	SUSANTA KUMAR SENAPATI	MANAS RANJAN BADAJENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0033159/2023	STATE OF ODISHA SARAT KUMAR MISHRA VS	MANAS RANJAN BADAJENA VS	// // ()
410	WP(C)/0033160/2023	STATE OF ODISHA RAJU MOHAPATRA VS	MANAS RANJAN BADAJENA VS	// // ()
411	WP(C)/0033161/2023	STATE OF ODISHA BABULA SAHU VS	GOPABANDHU MISRA VS	// // ()
412	WP(C)/0033162/2023	STATE OF ODISHA RAJ KISHORE SAHU VS	GOPABANDHU MISRA VS	// // ()
413	WP(C)/0033163/2023	STATE OF ODISHA M/S. KONARK JUTE LTD. JAJPUR VS	ADITYA MISHRA VS	// // ()
414	WP(C)/0033164/2023	THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR PRAHALADA SAHOO VS	MANAS RANJAN BADAJENA VS	// // ()
415	WP(C)/0033165/2023	THE MANAGER-CUM-EXECUTIVE ENGINEER, TPCODL, PURI BASANTA SAHU VS	GOPABANDHU MISRA VS	// // ()
416	WP(C)/0033166/2023	STATE OF ODISHA LILIMA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()
417	WP(C)/0033167/2023	PRINCIPAL SECRETARY COOPERATION DEPT ODISHA SECRETARIAT BBSR, KHURDA BIJAYA KUMAR BISWAL VS	SWARUP KUMAR PATNAIK VS	// // ()
418	WP(C)/0033168/2023	STATE OF ODISHA NARAYAN MAJHI VS	ASHUTOSH PANDA VS	// // ()
419	WPCRL/0000137/2023	NITYANANDA BISWAL PRASANNA PARIDA @ PRASANNA KUMAR PARIDA RITURANJAN CHHOTARAY VS	VS	// //0 ()
		SUPERINTENDENT OF POLICE, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WPCRL/0000138/2023	GITA PRADHAN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	//0 () //
421	ABLAPL/0011496/2023	TAPAN KUMAR SINGH VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	PARADEEP LOCK /414 /2023 () //
422	ABLAPL/0011497/2023	PUSPALATA MALLICK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHOUDWAR /481 /2023 () //
423	ABLAPL/0011498/2023	MANAS KUMAR NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /205 /2023 () //
424	ABLAPL/0011499/2023	PAPPI @ SURAJ KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /463 /2023 () //
425	ABLAPL/0011500/2023	PARY BIBI @ PYARI BIBI VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR SADAR /245 /2023 () //
426	ABLAPL/0011501/2023	TULU NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /98 /2018 () //
427	ABLAPL/0011502/2023	SUSANTA KUMAR BERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
428	ABLAPL/0011503/2023	RAJESH MOHARANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	LAXMIPUR /46 /2023 () //
429	ABLAPL/0011504/2023	NIRANJAN SAHOO VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	//0 () //
430	ABLAPL/0011505/2023	BINATI NAIK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /335 /2023 () //
431	ABLAPL/0011506/2023	BASANTA BHOI @ BASANTA	RABI NARAYAN MOHANTY	DHAULI PS /184 /2023

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FILING REPORT AS ON :06/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0011507/2023	NEPAL @ NEPALI SETHI @ NEPALI SETHY	DEBENDRA KUMAR DHAR	PARJANG /413 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0011508/2023	SONU @ SUNIT KUMAR SWAIN	ARIJEET MISHRA	MARSHAGHAI /463 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0011509/2023	BAIDHAR MALIK @ BAYA MALIK	TATHAGATA SAHOO	DHARMASALA /566 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0011510/2023	GOPAL CHANDRA BARIK	ASIT KUMAR JENA	KHARABEL NAGAR P.S. /472 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0011511/2023	SANKARSAN PADHI	AMIT BISWAL	MADHUPATNA /381 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0011512/2023	KRUSHNA CHANDRA SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0011513/2023	MD. SAHABAJ	RAKESH KUMAR DAS	SAMBALPUR TOWN /272 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0011514/2023	TRINATH SWAIN	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0011515/2023	KRUSHNA CHANDRA NAYAK	NARENDRA KUMAR LENKA	BHUBANESWAR VIGILANCE /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0011516/2023	LAXMIDHAR MOHANTA	DAYANANDA MOHAPATRA	KARANJIA /292 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0011517/2023	TAPAS RANJAN MOHANTA	DAYANANDA MOHAPATRA	KARANJIA /292 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011518/2023	STATE OF ODISHA RAJESH BAG VS	BIDESHI KUMAR GHADEI VS	// DORAGUDA PS /161 /2023 ()
444	ABLAPL/0011519/2023	STATE OF ODISHA SHIVA PRASAD MOHANTY VS	NITYANANDA MOHAPATRA VS	// BASUDEVPUR /548 /2023 ()
445	ABLAPL/0011520/2023	STATE OF ODISHA GANESH BEHERA VS	NIKUNJA KUMAR ROUT VS	// SALIPUR /295 /2023 ()
446	ABLAPL/0011521/2023	STATE OF ODISHA SRIKANTA SAHOO @ SRIKANTA CHANDRA SAHOO PRADIPTA BEURA VS	VS	// / /0 ()
447	ABLAPL/0011522/2023	STATE OF ODISHA PRITI RANJAN NAYAK VS	SANJAYA KUMAR PATRI VS	// PATKURA /310 /2023 ()
448	ABLAPL/0011523/2023	STATE OF ODISHA MITU SATAPATHY VS	BIDYALOK MOHAPATRA VS	// COLLIERY /431 /2023 ()
449	ABLAPL/0011524/2023	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	BIDYALOK MOHAPATRA VS	// COLLIERY /431 /2023 ()
450	ABLAPL/0011525/2023	STATE OF ODISHA CHANDRAKANTA MANDAL VS	SAMARENDRA BAHADUR VS	// BANSADA /313 /2023 ()
451	ABLAPL/0011526/2023	STATE OF ODISHA MONALEESHA @ MONALISHA SANDHA VS	SAMARENDRA BAHADUR VS	// RAIRAKHOL /138 /2021 ()
452	ABLAPL/0011527/2023	STATE OF ODISHA PRASANT NAIK @ KALIA VS	PARTHA SARATHI NAYAK VS	// BANARAPAL /81 /2004 ()
453	ABLAPL/0011528/2023	STATE OF ODISHA SANJEEP KARMI @ SANJIB VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// MANAMUNDA /198 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0011529/2023	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	N.T.P.C. /126 /2023 () //
455	ABLAPL/0011530/2023	MADHU BUDEK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	LATHOR /66 /2021 () //
456	ABLAPL/0011531/2023	PRAMOD KUMAR JENA @ BANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /362 /2023 () //
457	ABLAPL/0011532/2023	BARU PADHI @ KAMALAKANTA PARHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /289 /2023 () //
458	ABLAPL/0011533/2023	GITANJALI BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SALIPUR /295 /2023 () //
459	ABLAPL/0011534/2023	PADMA CHARAN BHOI VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANTALA /97 /2023 () //
460	ABLAPL/0011535/2023	NARAYAN BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SINDHIKELA PS /46 /2023 () //
461	ABLAPL/0011536/2023	BIKRAM BEHERA @ DHIREN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //
462	ABLAPL/0011537/2023	PRAMOD KUMAR NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMBHA (KHALLIKOTE) /619 /2023 () //
463	ABLAPL/0011538/2023	BIBEKANANDA SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /138 /2023 () //
464	ABLAPL/0011539/2023	AMRITA KUMARI DIXIT @ AMRITA KINDO VS CENTRAL BUREAU OF INVESTIGATION	B.N.MOHANTY VS	/ /0 () //
465	ABLAPL/0011540/2023	PREMANANDA SARANGI @ PREMANANDA	KISHORE CHANDRA KAR	BARI /315 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :06/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0011541/2023	STATE OF ODISHA GYANA RANJAN MALLIK	PANCHANAN PANIGRAHI	// BHUBAN /389 /2023
		VS	VS	()
467	ABLAPL/0011542/2023	STATE OF ODISHA ANIL KUMAR BEHERA	NITYANANDA MOHAPATRA	// / /0
		VS	VS	()
468	ABLAPL/0011543/2023	STATE OF ODISHA SUSILI @ SUSHIL BEHERA	SAMBIT BISWAL	// KUJANGA /437 /2023
		VS	VS	()
469	ABLAPL/0011544/2023	STATE OF ODISHA ARJUN PRUSTY	BISWAJIT KANUNGO	// KHANDAGIRI P.S. /122 /2021
		VS	VS	()
470	ABLAPL/0011545/2023	STATE OF ODISHA DIPTIMAYEE MALIK	MD. RIAZ	// SABARANG /173 /2023
		VS	VS	()
471	ABLAPL/0011546/2023	STATE OF ODISHA SAGAR SAHOO	ABINASH NAYAK	// BARANGA /359 /2023
		VS	VS	()
472	ABLAPL/0011547/2023	STATE OF ODISHA MILU @ ASHOK KUMAR MOHAPATRA	MD. GOLAM MADANI	// BASUDEVPUR /492 /2022
		VS	VS	()
473	ABLAPL/0011548/2023	STATE OF ODISHA ANJAN KUMAR NAYAK	SURYA NARAYAN MISHRA	// PURI TOWN /339 /2023
		VS	VS	()
474	ABLAPL/0011549/2023	STATE OF ODISHA MADAN @ RABINDRA JENA	PRIYA DARSAN PATTNAIK	// PURI SADAR /229 /2023
		VS	VS	()
475	ABLAPL/0011550/2023	STATE OF ODISHA JIBAN LAL ROUT	BHABANI SHANKAR DASPARIDA	// JONK /269 /2022
		VS	VS	()
476	ABLAPL/0011551/2023	STATE OF ODISHA SK. TARIFUDDIN	SURESH KUMAR JENA	// JAJPUR SADAR /245 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011552/2023	STATE OF ODISHA SUSHANTA NAYAK VS	SOUMENDRA KUMAR NAYAK VS	// KARANJIA /289 /2023 ()
478	ABLAPL/0011553/2023	STATE OF ODISHA BISWARANJAN SAMAL @ PAPU VS	PRAVASH CHANDRA JENA VS	// SALIPUR /329 /2023 ()
479	ABLAPL/0011554/2023	STATE OF ODISHA PRATAP GOCHHI @ PRATAP CHANDRA GOCHHI VS	SHAKTIDHAR MISHRA VS	// BARAMBA /216 /2023 ()
480	ABLAPL/0011555/2023	STATE OF ODISHA SUCHITRA DEBANATH VS	PRIYA DARSAN PATTNAIK VS	// MARINE PS AT JAMBO /151 /2023 ()
481	ABLAPL/0011556/2023	STATE OF ODISHA SUDHIR KUMAR DAS VS	BIDYALOK MOHAPATRA VS	// MADHUPATNA /338 /2023 ()
482	ABLAPL/0011557/2023	STATE OF ODISHA TOFAN DUHUDI VS	RANJAN KUMAR NAYAK VS	// //0 ()
483	ABLAPL/0011558/2023	STATE OF ODISHA JHIAMAA GOUDA VS	PRAMOD KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /148 /2023 ()
484	ABLAPL/0011559/2023	STATE OF ODISHA PRATAP KUMAR JENA VS	BINAYA BHUSAN ROURAY VS	// THELKOLOI PS /238 /2023 ()
485	ABLAPL/0011560/2023	STATE OF ODISHA PAPUN SAHU VS	DIPAK KUMAR SAHOO VS	// INDUASTRIAL,NISA /174 /2023 ()
486	ABLAPL/0011561/2023	STATE OF ODISHA AMIYA KUMAR BARAL @ AMIYA BARAL VS	JATESWAR NAYAK VS	// KENDRAPARA SADAR /483 /2023 ()
487	ABLAPL/0011562/2023	STATE OF ODISHA SUMI @ SANU MALLIK VS	KHUSBU PANIGRAHI VS	// SORO /574 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0011563/2023	RINKU @ SKSAFIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /201 /2023 () //
489	ABLAPL/0011564/2023	DR JAGANNATH PAHI VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	KEONJHAR TOWN /358 /2023 () //
490	ABLAPL/0011565/2023	RAJU @ RAJESH SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /205 /2023 () //
491	ABLAPL/0011566/2023	KUSHADWAJA BARIHA @ KUSHA DHARVA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /79 /2022 () //
492	ABLAPL/0011567/2023	BHISMA DEV @ BHISMADEB DIRIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHASMA /184 /2023 () //
493	ABLAPL/0011568/2023	HEMANTA SENAPATI VS STATE OF ODISHA	PUSPANJALI KAR VS	SIMULIA /254 /2023 () //
494	ABLAPL/0011569/2023	CHANDRA SHEKHAR THAKUR VS STATE OF ODISHA	DEBADATTA MOHANTY VS	SONEPUR /210 /2023 () //
495	ABLAPL/0011570/2023	PRASANNA KUMAR NAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //
496	ABLAPL/0011571/2023	PAPU BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PARJANG /386 /2023 () //
497	ABLAPL/0011572/2023	RAJA GUCHHAIT @ SANDIP GUCHHAIT @ RAJADA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /36 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :06/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	54/2023 MSA/2/2022	KONA BHAGYALAXMI-MP	SOUMYA MISHRA
2	203/2023 WPC(OAC)/3074/2018	IMRAN KHAN-MP	M/S SUBHASHREE MOHANTY
3	308/2023 CRLMP/1988/2023	JAGADANANDA MISHRA-MP	BALAKRUSHNA RAY
4	324/2023 CMAPL/712/2023	DAMODAR JEW THAKUR-MP	ADV
5	325/2023 CMAPL/713/2023	BHAGABAN ROUT-MP	BIPLABA MOHANTY
6	326/2023 CMAPL/714/2023	RANJITA PATRA-MP	ADV.
7	353/2023 TRP(C)/336/2023	BISHNU PRIYA SAHOO-MP	SARBESWAR SAHOO
8	353/2023 MATA/196/2023	MANORAMA PATI-MP	BAMADEV BARAL
9	354/2023 MATA/338/2023	PRAHALLAD KUMAR GOCHHAYAT-MP	AMITAV TRIPATHY
10	354/2023 TRP(C)/337/2023	SHRADHANJALI ROUTARAY@NAYAK-MP	RABI NARAYAN MOHANTY
11	355/2023 MATA/315/2023	MADHUSMITA SAMANTA-MP	AMIT PRASAD BOSE
12	356/2023 MATA/316/2023	MADHUSMITA SAMANT-MP	AMIT PRASAD BOSE
13	384/2023 RVWPET/388/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
14	385/2023 RVWPET/388/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
15	386/2023 RVWPET/389/2023	STATE OF ODISHA-MP	MANOJ KU. KHUNTIA,A.G.A
16	387/2023 RVWPET/389/2023	STATE OF ODISHA-MP	MANOJ KU. KHUNTIA,A.G.A
17	405/2023 CONTC/7636/2023	CHANDAN KUMAR JENA-MP	ADV
18	406/2023 CONTC/5969/2023	CHITTA RANJAN MISHRA-MP	M/S.ACHYUTANANDA PATTANAİK
19	407/2023 CONTC/7637/2023	PRAMOD BEHERA-MP	ADV.
20	408/2023 CONTC/7638/2023	DIPAK JENA-MP	ADV.
21	409/2023 CONTC/7639/2023	PRAKASH BEHERA-MP	ADV.
22	410/2023 CONTC/7640/2023	KARPURI JENA-MP	ADV.
23	411/2023 CONTC/7641/2023	TOPHANI SUBUDHI-MP	ADV.
24	412/2023 CONTC/7642/2023	MAHESWAR DAS-MP	ADV
25	413/2023 CONTC/7643/2023	SUKANTA JENA-MP	ADV.
26	414/2023	ASHOK JENA-MP	ADV.

27	CONTC/7645/2023 415/2023	JAGABANDHU JENA-MP	ADV.
28	CONTC/7646/2023 416/2023	KHULANA SINGH-MP	ADV.
29	CONTC/7647/2023 417/2023	KARTIK SINGH-MP	ADV.
30	CONTC/7649/2023 420/2023	GOLAK BIHARI BARIK-MP	MD. GOLAM MADANI
31	RPFAM/339/2023 746/2023	GYANARANJAN SAHOO-MP	BITAS KUMAR SWAIN
32	CRLREV/542/2023 747/2023	RABI NARAYAN RATH-MP	SATYAJIT MOHAPATRA
33	CRLREV/543/2023 748/2023	GIRI PALKIA-MP	SAMARENDRA MOHANTY
34	CRLREV/544/2023 749/2023	RAMAKANTA NAYAK-MP	ASIT KUMAR CHAUDHURY
35	CRLREV/545/2023 750/2023	RAMAKANTA NAYAK-MP	ASIT KUMAR CHAUDHURY
36	839/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PROSANTA KUMAR MAHALI
37	FAO/411/2023 840/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRADYUMN HIMBALA PATI
38	FAO/462/2023 1149/2023	SUJIT RANJAN SWAIN-MP	M/S AJAYA KUMAR PRADHAN, S.K.SWAIN
39	RSA/173/2020 1150/2023	KORESA BIBI-MP	S.A.NAYEEM
40	RSA/133/2020 1151/2023	BINOD BIHARI KARAN-MP	ARUN KUMAR MISHRA 2
41	RSA/415/2023 1152/2023	BINOD BIHARI KARAN-MP	ARUN KUMAR MISHRA 2
42	RSA/415/2023 1169/2023	ADIVASI MAHASANGHA, DARINGBADI-MP	MAHESWAR MOHANTY
43	CMP/1218/2023 1170/2023	BALARAM BEHERA-MP	MAHESWAR MOHANTY
44	CMP/1220/2023 1171/2023	BALARAM BEHERA-MP	MAHESWAR MOHANTY
45	CMP/1221/2023 1172/2023	SANTOSHI REAL ESTATE AND PROMOTERS, BBSR-MP	TUSAR KUMAR MISHRA
46	CMP/1222/2023 1173/2023	K.BADRINARAYAN SUBUDHI-MP	S.S.RAO
47	CMP/1224/2023 1318/2023	KABIRAJ BIBARA-MP	S.S.RAY (2)
48	BLAPL/10984/2023 1319/2023	SARADA PRASAD MOHANTY-MP	ARIJEET MISHRA
49	BLAPL/11005/2023 1320/2023	DHANTA @ KAMALAKANTA MAHANA-MP	PRANAB KUMAR DAS
50	BLAPL/10342/2023 1321/2023	RABINDRA SINGH-MP	JULU KHANSAMA
51	BLAPL/12930/2022 1322/2023	ASHISH LIMA-MP	SUCHIT KUMAR NAYAK
52	BLAPL/10056/2023 1323/2023	JAYARAJ DALABEHERA-MP	
53	BLAPL/7404/2023 1324/2023	SUJIT KUMAR @ SINGH-MP	RAMAKANTA SARANGI
54	BLAPL/5053/2023 1325/2023	RAJU KUMAR-MP	RAMAKANTA SARANGI
55	BLAPL/5055/2023 1326/2023	DURGA CHARAN DAS-MP	SANJIB KUMAR BHANJADEO
56	BLAPL/11602/2023 1716/2023	MAMATA NAYAK-MP	KALPATARU PANIGRAHI
57	MACA/932/2023 1717/2023	TILOTTAMA BASANTIA-MP	PRADEEP KUMAR MISHRA
	MACA/954/2023		

58	1718/2023 MACA/955/2023	SAROJINI OJHA-MP	PRADEEP KUMAR MISHRA
59	1719/2023 MACA/956/2023	AJIT KUMAR SAHU-MP	BIRANCHI NARAYAN RATH
60	1720/2023 MACA/957/2023	ABHIRAM JENA-MP	AMIYA KUMAR MOHANTY
61	1721/2023 MACA/957/2023	ABHIRAM JENA-MP	AMIYA KUMAR MOHANTY
62	1722/2023 MACA/367/2023	THE DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
63	1723/2023 MACA/794/2023	MANAGER, (T.P. CELL), M/S. NEW INDIA ASSURANCE COGLF	DEVI PA
64	1724/2023 MACA/958/2023	JAYANTI NAYAK-MP	PRADEEP KUMAR MISHRA
65	1725/2023 MACA/959/2023	NILESH KUMAR PANDA-MP	BIRANCHI NARAYAN RATH
66	1726/2023 MACA/960/2023	JAYASHRI PARIDA-MP	PRADEEP KUMAR MISHRA
67	1727/2023 MACA/354/2013	SARAT CH.SENAPATI-MP	M/S.KAPILA CHARAN NAYAK
68	1728/2023 MACA/962/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
69	1729/2023 MACA/354/2013	SARAT CH.SENAPATI-MP	M/S.KAPILA CHARAN NAYAK
70	1730/2023 MACA/962/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
71	1731/2023 MACA/963/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
72	1732/2023 MACA/963/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
73	1733/2023 MACA/693/2022	RASHMI RANJAN PARIDA-MP	SATYABHUSAN DAS
74	1734/2023 MACA/836/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD.-M	SOMNATH ROY
75	1735/2023 MACA/860/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
76	1736/2023 MACA/576/2023	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.	SUBRAT SATPATHY
77	1737/2023 MACA/740/2023	THE BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY
78	1738/2023 MACA/964/2023	KUMUDA CHANDRA OJHA-MP	DURGA CHARAN DEY
79	1739/2023 MACA/965/2023	AKASH KUMAR SWAIN-MP	DURGA CHARAN DEY
80	1740/2023 MACA/966/2023	RAMAKRISHNA UPADHYAY-MP	DURGA CHARAN DEY
81	1741/2023 MACA/967/2023	DEEPAK KUMAR SWAIN-MP	SUKANTA KUMAR DALAI
82	1904/2023 ABLAPL/8644/2023	SUDAM MALLICK-MP	
83	1905/2023 ABLAPL/7944/2019	KABITA PARIDA-MP	
84	1906/2023 ABLAPL/9768/2023	JITENDRA PRASAD PAGAL-MP	
85	1907/2023 ABLAPL/10191/2023	SURAJIT BAG-MP	
86	1908/2023 ABLAPL/19061/2019	SARIFUDDIN KHAN-MP	
87	1909/2023 ABLAPL/9022/2022	SAYED ABDUL AZIZ-MP	
88	1910/2023 ABLAPL/6390/2023	BHOBA @ KULU MALLICK-MP	
89	1911/2023	SURENDRA KUANR-MP	

90	ABLAPL/5255/2022 1912/2023	ASHOK KUMAR PRADHAN-MP	
91	ABLAPL/9703/2022 1913/2023	RAILA JANI-MP	
92	ABLAPL/8193/2023 1914/2023	PADMINI SWAIN-MP	ADITI HOTA
93	ABLAPL/9769/2019 1915/2023	SUBRAT KUMAR SAHU-MP	ADITI HOTA
94	ABLAPL/9799/2019 1916/2023	AMULYA SWAIN-MP	
95	ABLAPL/9937/2023 1917/2023	DILLIP KUMAR RATH-MP	
96	ABLAPL/7644/2023 1918/2023	BALIA NAIK-MP	
97	ABLAPL/9717/2023 1919/2023	KALIA NAIK-MP	
98	ABLAPL/9754/2023 1920/2023	DURGA PRASAD LENKA-MP	
99	ABLAPL/9635/2023 1921/2023	SAJANI NAYAK-MP	
100	ABLAPL/9070/2022 1922/2023	SUMI @ SANU MALLIK-MP	KHUSBU PANIGRAHI
101	ABLAPL/11562/2023 2429/2023	DAMODAR SAHU-MP	BASANTA KUMAR DAS
102	CRLA/602/2020 2430/2023	RAGHABA SANANGI @ GEETU-MP	CHINMAYA KUMAR SAHU
103	CRLA/1115/2023 2431/2023	RAGHABA SANANGI @ GEETU-MP	CHINMAYA KUMAR SAHU
104	CRLA/1115/2023 2432/2023	RAGHABA SANANGI @ GEETU-MP	CHINMAYA KUMAR SAHU
105	CRLA/1115/2023 2433/2023	RAMA KRUSHNA@RAM KRISHNA SAHOO-MP	DHIRENDRA KUMAR MOHAPATRA
106	CRLA/1059/2023 2434/2023	ITISHREE PANDA-MP	MR.AMULYA RATNA PANDA,M/S. PRASANTA KUMAR
107	CRLA/214/2016 2435/2023	BASANTI MAHANTA-MP	M/S.LAXMAN PRADHAN
108	CRLA/550/2011 2436/2023	BHUBANESWAR JAGAT-MP	SUSANTA KUMAR TRIPATHY
109	CRLA/1116/2023 2437/2023	BHUBANESWAR JAGAT-MP	SUSANTA KUMAR TRIPATHY
110	CRLA/1116/2023 2438/2023	DHUBA GURU-MP	BYOMOKESH SAHOO
111	CRLA/1118/2023 2439/2023	DHUBA GURU-MP	BYOMOKESH SAHOO
112	CRLA/1118/2023 2440/2023	DHUBA GURU-MP	BYOMOKESH SAHOO
113	CRLA/1118/2023 2441/2023	NISHU KUMAR-MP	MADAN MOHAN DAS
114	CRLA/895/2023 2442/2023	LUDASINI NAYAK-MP	DEVASHIS PANDA
115	CRLA/1120/2023 2443/2023	BHARATI KANTA@SUNA@SHANTI KANTA-MP	ARUN KUMAR MISHRA
116	CRLA/795/2022 2444/2023	MITRUGHAN PATRA-MP	BISWAJIT NAYAK
117	CRLA/1121/2023 2445/2023	SK.NOOR-MP	M/S.DIPTI RANJAN BHOKTA
118	CRLA/599/2013 2446/2023	MITRUGHAN PATRA-MP	BISWAJIT NAYAK
119	CRLA/1121/2023 2447/2023	PRAFULLA ROUT-MP	SUDHEER KUMAR SAHOO
120	CRLA/1109/2023 2448/2023	PRAFULLA ROUT-MP	SUDHEER KUMAR SAHOO
	CRLA/1109/2023		

121	2449/2023 CRLA/1111/2023	BIKRAM ROUT-MP	SUDHEER KUMAR SAHOO
122	2450/2023 CRLA/1111/2023	BIKRAM ROUT-MP	SUDHEER KUMAR SAHOO
123	2451/2023 CRLA/795/2022	BHARATI KANTA@SUNA@SHANTI KANTA-MP	ARUN KUMAR MISHRA
124	2452/2023 CRLA/1122/2023	BAPANU @ PRANAB RANJAN NAYAK-MP	KALPATARU MISHRA
125	2453/2023 CRLA/1122/2023	BAPANU @ PRANAB RANJAN NAYAK-MP	KALPATARU MISHRA
126	3152/2023 CRLMC/4594/2023	THUKURI @ KARTIKA PRADHAN-MP	PURNA CHANDRA MOHARANA
127	3153/2023 CRLMC/4595/2023	SUDHANSU BAGH-MP	DIPTI RANJAN BHOKTA
128	3154/2023 CRLMC/4579/2023	CHITTARANJAN PRUSTY-MP	PITAMBAR PATRA
129	3155/2023 CRLMC/4598/2023	RINKU BEHERA @ SURYANARAYAN BEHERA-MP	BIJAYA KUMAR BEHERA I
130	3156/2023 CRLMC/4603/2023	MANAS RANJAN BEHERA @ MANASH RANJAN BEHERA-MP	DESHI KUMAR GHADEI
131	3157/2023 CRLMC/4604/2023	MIR AKTAR ALLI-MP	ASHOK KUMAR ROUT
132	3158/2023 CRLMC/3776/2023	RAKESH KUMAR BAL-MP	
133	3159/2023 CRLMC/4613/2023	SAMIR KUMAR BEHERA-MP	SAMBIT SAMAL
134	3160/2023 CRLMC/4613/2023	SAMIR KUMAR BEHERA-MP	SAMBIT SAMAL
135	3161/2023 CRLMC/4614/2023	PRAMOD KUMAR SETHI-MP	BHARATI JALLI
136	7404/2023 WA/2525/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
137	7405/2023 WA/2525/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
138	7406/2023 WA/2525/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
139	7407/2023 WA/2526/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
140	7408/2023 WA/2526/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
141	7409/2023 WA/2526/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
142	7410/2023 WA/2527/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
143	7411/2023 WA/2527/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
144	7412/2023 WA/2527/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
145	7413/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
146	7414/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
147	7415/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
148	7416/2023 WA/2528/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
149	7417/2023 WA/2528/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
150	7418/2023 WA/2528/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
151	7419/2023 WA/2529/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	
152	7420/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KURUPADA-MP	

153	WA/2529/2023 7421/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, CUTTACK-MP	OMJI KHARDA-MP
154	WA/2529/2023 7422/2023	D.G. AND I.G.OF POLICE, ODISHA, CUTTACK.-MP	PURNA CHANDRA DAS, A.S.C.
155	WA/2530/2023 7423/2023	D.G. AND I.G.OF POLICE, ODISHA, CUTTACK.-MP	PURNA CHANDRA DAS, A.S.C.
156	WA/2530/2023 7424/2023	D.G. AND I.G.OF POLICE, ODISHA, CUTTACK.-MP	PURNA CHANDRA DAS, A.S.C.
157	WA/2530/2023 7425/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
158	WA/1780/2022 7426/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
159	WA/1780/2022 7427/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
160	WA/1780/2022 7428/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
161	WA/1780/2022 7429/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
162	WA/1780/2022 7430/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
163	WA/1780/2022 7431/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
164	WA/1780/2022 7432/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/1780/2022 7433/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
166	WA/1780/2022 7434/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
167	WA/2264/2023 7435/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL, PRASANTA KUMAR NANDA
168	WA/2531/2023 7436/2023	MANMATH NANDA SWAIN-MP	GYANARANJAN SETHI
169	WA/2532/2023 7437/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
170	WA/2532/2023 7438/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
171	WA/2533/2023 7439/2023	HARISH CHANDRA PATRA-MP	CHITTARANJAN PATTNAIK
172	WA/2532/2023 7440/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
173	WA/2534/2023 7441/2023	STATE OF ODISHA-MP	TARUN PATTNAIK,A.S.C
174	WA/2534/2023 7442/2023	STATE OF ODISHA-MP	TARUN PATTNAIK,A.S.C
175	WA/2534/2023 7443/2023	STATE OF ODISHA-MP	TARUN PATTNAIK,A.S.C
176	WA/2535/2023 7444/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
177	WA/2535/2023 7445/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
178	WA/2535/2023 7446/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
179	WA/916/2023 7447/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
180	WA/916/2023 7448/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
181	WA/916/2023 7449/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
182	WA/916/2023 7450/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
183	WA/916/2023 7451/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

184	7452/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
185	7453/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
186	7454/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
187	7455/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
188	7456/2023 WA/2536/2023	KASTURI BEHERA-MP	ASHOK KUMAR SWAIN (1)
189	15982/2023 WP(C)/32967/2023	KAIKEI SWAIN-MP	ER. DEBASHISHA HOTA
190	15983/2023 WP(C)/28703/2019	SARAT KUMAR DAKUA-MP	M/S.JITENDRA KUMAR DIGAL
191	15984/2023 WP(C)/35970/2022	MANAS KUMAR NATH-MP	PITAMBAR BEHERA
192	15985/2023 WP(C)/32970/2023	TARBHA NAZIN PARWEEN-MP	ER. DEBASHISHA HOTA
193	15986/2023 WP(C)/32971/2023	AMAL SENAPATI-MP	BIRAJA PRASANNA DAS
194	15987/2023 WP(C)/32973/2023	RASMITA JENA-MP	BANSHIDHAR SATAPATHY
195	15988/2023 WP(C)/32972/2023	SUNDARLAL DUBEY-MP	AMIT PRASAD BOSE
196	15989/2023 WP(C)/32976/2023	PUSPALATA CHOUDHURY-MP	BANSHIDHAR SATAPATHY
197	15990/2023 WP(C)/32975/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
198	15991/2023 WP(C)/32977/2023	AUTHORISED OFFICER-CUM-ASSISTANT CONSERVATORS OF FORESTS, BARGANNA-MP	SOHAK PRASAD BARGANNA, A.G.A
199	15992/2023 WP(C)/32981/2023	JHUNU PANIGRAHI-MP	BHABANI SANKAR TRIPATHY (1)
200	15993/2023 WP(C)/17065/2017	THE GM,KIRIBURU IRON ORE MINE-MP	M/S.DURGA PRASAD NANDA
201	15994/2023 WP(C)/32985/2023	KETAKI SAMAL-MP	DAYANIDHI MOHANTY
202	15995/2023 WP(C)/32576/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA-MP	SUBHANT DWIBEDI
203	15996/2023 WP(C)/28269/2023	JYOTIRANJAN PRADHAN-MP	DILLIP KUMAR MOHAPATRA
204	15997/2023 WP(C)/32985/2023	KETAKI SAMAL-MP	DAYANIDHI MOHANTY
205	15998/2023 WP(C)/31719/2023	KAIRALI COLLEGE OF NURSING, KHURDA-MP	
206	15999/2023 WP(C)/33000/2023	KRUSHNA CHANDRA NAYAK-MP	RAMESH KUMAR SAHU
207	16000/2023 WP(C)/33002/2023	M/S SWETA ENTERPRISES, CUTTACK-MP	ADITYA NARAYAN RAY
208	16001/2023 WP(C)/31808/2023	KUNAL MALIK-MP	KRISHNA CHANDRA SAHU
209	16002/2023 WP(C)/31583/2023	PRABHAT KUMAR DAS-MP	PITAMBAR ACHARYA
210	16003/2023 WP(C)/8943/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE, BBSR-MP	SUDEEP KUMAR SARANGI
211	16004/2023 WP(C)/33008/2023	PRANAB ROUSTRAY-MP	SUVASHISH PATTANAIAK
212	16005/2023 WP(C)/9718/2021	NAYANA BEHERA-MP	SADASIVA PATRA
213	16006/2023 WP(C)/32018/2023	PRASANA KUMAR PATRA-MP	SAMVIT MOHANTY
214	16007/2023 WP(C)/30149/2023	SUMATI PADHI-MP	GOPAL PRASAD JENA
215	16008/2023	KALI CHARAN RATH-MP	GOPAL PRASAD JENA

216	WP(C)/27987/2023 16009/2023	MANOJ KUMAR BEHERA @ BAULI-MP	PRASANTA KUMAR SATAPATHY
217	WP(C)/33019/2023 16010/2023	GOURANGA CHANDRA SAHU-MP	PRASANTA KUMAR SATAPATHY
218	WP(C)/33020/2023 16011/2023	SANTOSH KUMAR MALLIK-MP	PRASANTA KUMAR SATAPATHY
219	WP(C)/33023/2023 16012/2023	BULU OJHA @ BINDHANI-MP	PRASANTA KUMAR SATAPATHY
220	WP(C)/33024/2023 16013/2023	HARAMOHAN ROUT-MP	PRASANTA KUMAR SATAPATHY
221	WP(C)/33030/2023 16015/2023	SUMAN MOHANTY-MP	PAMI RATH
222	WP(C)/10098/2023 16016/2023	M/S. VODAFONE IDEA LTD.,KOLKATA-MP	ADHIRAJ MOHANTY, MR.S.JOLLY
223	WP(C)/6955/2023 16017/2023	M/S VODAFONE IDEA LTD., KOLKATA-MP	ADHIRAJ MOHANTY, MR.S.JOLLY
224	WP(C)/6956/2023 16018/2023	M/S SEAWEST LOGISTICS, BBSR-MP	MADHAB LAL AGARWAL
225	WP(C)/33042/2023 16019/2023	SITAKANTA NAYAK-MP	TIRTH KUMAR SAHU
226	WP(C)/27438/2023 16020/2023	PRAVAKAR SAHOO-MP	TIRTH KUMAR SAHU
227	WP(C)/27439/2023 16021/2023	PRASANNA KUMAR RATHA-MP	TANMAY MISHRA
228	WP(C)/33047/2023 16022/2023	LOKANATH DASH-MP	TIRTH KUMAR SAHU
229	WP(C)/27440/2023 16023/2023	BASANT SATAPATHI-MP	TIRTH KUMAR SAHU
230	WP(C)/27441/2023 16024/2023	KALANDI CHARAN DASH-MP	TIRTH KUMAR SAHU
231	WP(C)/27442/2023 16025/2023	MIRZA JAWED BAIG-MP	TIRTH KUMAR SAHU
232	WP(C)/27443/2023 16026/2023	NALINI RANJAN ROUSTRAY-MP	MANOJ KUMAR MOHANTY
233	WP(C)/33048/2023 16027/2023	SRIKANTA NAYAK-MP	TIRTH KUMAR SAHU
234	WP(C)/27445/2023 16028/2023	KELU CHARAN PAIKARAY-MP	KELU CHARAN PAIKARAY (IN PERSON)
235	WP(C)/16195/2023 16029/2023	SAROJ KUMAR BHOI-MP	SAUBHAGYA KUMAR SAMAL
236	WP(C)/33050/2023 16030/2023	PITABAS SAHOO-MP	SAMARENDRA MOHANTY
237	WP(C)/33052/2023 16031/2023	SUNIL KUMAR BEHERA-MP	SABYASACHI MISHRA
238	WP(C)/33054/2023 16032/2023	ASHOK KUMAR BHOI-MP	
239	WP(C)/16431/2023 16033/2023	DEEPAK KUMAR SAHOO-MP	SASWAT KUMAR ACHARYA
240	WP(C)/33058/2023 16034/2023	DILLIP KUMAR BEHERA @ DILLU-MP	SARFARAZ AHMED
241	WP(C)/14624/2022 16035/2023	BIJOYA NANDA BEHERA-MP	BIBHUTI BHUSAN SWAIN
242	WP(C)/31099/2021 16036/2023	MOHAMMED TAHIR-MP	SUBASH CHANDRA PUSPALAKA
243	WP(C)/33063/2023 16037/2023	SARIKA MUNDA-MP	SUBASH CHANDRA PUSPALAKA
244	WP(C)/33065/2023 16038/2023	MRITUNJAY KUMAR-MP	GYANA RANJAN SETHI
245	WP(C)/27670/2023 16039/2023	M/S SAI SAMBHU INFRASTRUCTURE PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
246	WP(C)/24051/2023 16040/2023	TRAYAMBICA ACHARYA-MP	GYANARANJAN SETHI
	WP(C)/33069/2023		

247	16041/2023 WP(C)/33048/2023	NALINI RANJAN ROUTRAY-MP	MANOJ KUMAR MOHANTY
248	16042/2023 WP(C)/33073/2023	KAUSLAYA BARIK-MP	B.PANDA
249	16043/2023 WP(C)/33078/2023	JNANENDRA KUMAR DAS-MP	BHUBANESWAR DASH
250	16044/2023 WP(C)/15512/2022	DEEBAKAR DHISARI-MP	BABITA KUMARI PATTANAIAK
251	16045/2023 WP(C)/33081/2023	ODISHA LIFT IRRIGATION CORPORATION LTD. BBSR-MPASHOK KUMAR PANIGRAHI	
252	16046/2023 WP(C)/24198/2017	PRATIMA JENA-MP	M/S.UMESH CH.BEHURA
253	16047/2023 WP(C)/33084/2023	MANASI MANJARI DAS-MP	JAGAJIBAN PRADHAN
254	16048/2023 WP(C)/33086/2023	RAM ORAM-MP	BISWA PRAKASH DHAL
255	16049/2023 WP(C)/33076/2023	SUMITRA PRADHAN-MP	KISHORE KUMAR MISHRA
256	16050/2023 WP(C)/33092/2023	NIRMAL BISWAS-MP	DURGESH NARAYAN RATH
257	16051/2023 WP(C)/33095/2023	DHANSINGH TANTI-MP	DURGESH NARAYAN RATH
258	16052/2023 WP(C)/33099/2023	MALA NAG-MP	RAJJEET ROY
259	16053/2023 WP(C)/30993/2023	DEBAJANI ROUTRAY-MP	
260	16054/2023 WP(C)/33101/2023	AKSHAYA DALEI-MP	DR. SUJATA DASH
261	16055/2023 WP(C)/33102/2023	RAMESH CHANDRA TRIPATHY-MP	DURGESH NARAYAN RATH
262	16056/2023 WP(C)/33105/2023	UPENDRA MUDULI-MP	SWARUP KUMAR PATNAIK
263	16057/2023 WP(C)/33108/2023	SWAPAN KUMAR RAY-MP	DURGESH NARAYAN RATH
264	16058/2023 WP(C)/4690/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
265	16059/2023 WP(C)/4690/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
266	16060/2023 WP(C)/4690/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
267	16061/2023 WP(C)/33116/2023	PRUTHIRAJ SAHOO-MP	SUDARSAN BEHERA
268	16062/2023 WP(C)/4690/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
269	16063/2023 WP(C)/4690/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
270	16064/2023 WP(C)/32674/2023	AKSHAYA KUMAR MALLIK-MP	DURGESH NARAYAN RATH
271	16065/2023 WP(C)/33132/2023	TARANISEN SAHANI-MP	SUDARSAN BEHERA
272	16066/2023 WP(C)/30201/2023	NALINIKANTA DASH-MP	S.S.RAO
273	16067/2023 WP(C)/33133/2023	MADHUSMITA BANDOPADDHAYA @ BENARJEE @ DAS-MP	KR. UNAKAR RATH
274	16068/2023 WP(C)/33135/2023	SANTAN KUMAR BEG-MP	LAXMIKANTA MOHANTY
275	16069/2023 WP(C)/12431/2016	SUNANDA MOHANTY-MP	M/S.SAMEER KU.DAS
276	16070/2023 WP(C)/33141/2023	TRUPTILATA DAS-MP	SANDEEP RATH
277	16071/2023 WP(C)/33143/2023	BIJAY KUMAR PATTNAIK-MP	PRATIK DASH
278	16072/2023	M/S KONARK JUTE LTD., JAJPUR-MP	ADITYA MISHRA

279	WP(C)/33151/2023 16073/2023	SARITA PARICHHA-MP	KIRAN ROUT
280	WP(C)/33155/2023 16074/2023	SARITA PARICHHA-MP	KIRAN ROUT
281	WP(C)/33155/2023 16075/2023	M/S. KONARK JUTE LTD. JAJPUR-MP	ADITYA MISHRA
282	WP(C)/33163/2023 16076/2023	BANGALI BADAETH-MP	
283	WP(C)/24182/2023 16077/2023	KRUSHNA CHANDRA BATU-MP	ANUP UDAYA SENAPATI
284	WP(C)/32999/2023 16078/2023	LILIMA PRADHAN-MP	SUSANTA KUMAR MISHRA
285	WP(C)/33166/2023 16079/2023	BIJAYA KUMAR BISWAL-MP	SWARUP KUMAR PATNAIK
286	WP(C)/33167/2023 16080/2023	NARAYAN MAJHI-MP	ASHUTOSH PANDA
	WP(C)/33168/2023		